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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/16	IA 122/17 in TP 90/16	For filing objections by others respondents	397/ 398	Syed Peer Jawad Ahmed Vs. United Sustainable Develop- ment Pvt. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	<b>SHARATH BABU</b> 9740204762	Petitioner	
2	<b>Jahnavi Vivanathan</b> R1, 2, 4, 5 9445812541		

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed memo along with acknowledgement for notice served on R7. R7 is called, absent and treated as absent. Fresh notice to R3. Registry to prepare notice and Counsel to collect the same and serve on R3 and file proof of service. List it finally on 08.03.2018. Meanwhile, for filing objections by other Respondents.

  
Member (T)

  
Member (J)